GOVERNMENT OF INDIA MINISTRY OF STEEL

LOK SABHA UNSTARRED QUESTION NO. 1025 FOR ANSWER ON 26.07.2023

IMPORT OF SCRAPPED STEEL

1025. SHRI DILESHWAR KAMAIT:

Will the Minister of STEEL be pleased to state:

(a) the details about country's imports of scrapped steel during each of the last three years, year-wise;

(b) whether the demand and production level of steel has been assessed for the next decade;

(c) if so, the details thereof along with the action plan initiated in this regard;

(d) the steps taken/being taken by the Government to open more scrap centres in the country to bring down demand for imports of steel scrap and making India self reliant; and

(e) the other steps taken/being taken by the Government to reduce the dependency on steel scrap imports in the country?

ANSWER

THE MINISTER OF STATE IN THE MINISTRY OF STEEL (SHRI FAGGAN SINGH KULASTE)

(a) The details of country's import of scrapped steel during the last three years are given below:-

| Year | Import (in MT) |
|--|----------------|
| 2020-21 | 5.571 |
| 2021-22 | 4.845 |
| 2022-23 | 9.915 |
| Source: Joint Plant Committee(JPC); MT=million tonne | |

(b)&(c): Steel is a deregulated sector and role of the Government is that of a facilitator for creating conducive environment for development of steel sector in the country.

Accordingly, the Government of India notified the National Steel Policy, 2017 which laid down the broad roadmap for encouraging long term growth for the Indian steel industry both on demand and supply sides by 2030-31. The Policy projects total crude steel production of 255 MT and the total finished steel demand of 230 MT by 2030-31.

(d)&(e): Ministry of Steel notified the Steel Scrap Recycling Policy on 7th November, 2019. The policy provides a framework to facilitate and promote establishment of metal scrapping centres in India for scientific processing & recycling of ferrous scrap generated from various sources and a variety of products. The Policy provides standard guidelines for setting up dismantling centre and scrap processing centre, roles of aggregators and responsibilities of the Government, manufacturer and owner. As per the Steel Scrap Recycling Policy, the role of Government is that of a facilitator to create conducive eco-system for the entrepreneurs and investors to establish scrap centres in the country. The decision to set up scrap centres by the entrepreneurs is based on commercial considerations.
